

12.04.X

...YERS ABSTAINED FROM JUDGE  
WORK. LIST ON 13.04.X FOR ...  
B. O. et. al.

13.04.X

Due to Sad Demise of Sy. Jus. D.R. Azad  
The Case is Adjourned to 15.04.X.  
...  
...

15/03/2010

...  
...

App! ...  
Resp! ...

...counsel for the parties.  
OA is disposed off by separately  
dictated order.

...  
MCA

...  
MCA

...  
...  
...  
...